

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 25 of 2014 and 179 of 2014

Dated : 10th December, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

A.No. 25 of 2014

**M/s SESA Sterlite Ltd. ...Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant : Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. R.K. Mehta,
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R-2
Mr. G. Umapathy
Mr. Pradeep Misra for SLDC
Mr. Rutwik Panda &
Ms. Anshu Malik for R-1

A.No. 179 of 2014

**GRIDCO Ltd. ...Appellant(s)
Versus
M/s SESA Sterlite Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant : Mr. R.K. Mehta,
Ms. Himanshi Andley
Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. G. Umapathy,
Mr. Rutwik Panda &
Ms. Anshu Malik for OERC
Mr. Akshat Jain

ORDER

Post these Appeals for arguments of the respondents and rejoinder submissions, if any, of the appellant on **29th January, 2016.**

**(I. J. Kapoor)
Technical Member
rkt**

**(Justice Surendra Kumar)
Judicial Member**